

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 4 OF 2016 &
IA NO. 147 OF 2016 IN
APPEAL NO. 255 OF 2013**

Dated: 12th September, 2017

In the matter of:

Delhi Transco Ltd.

Vs.

Delhi Electricity Regulatory Commission & Ors.

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

.... Respondent(s)

..... Review Petitioner / R-4

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **13.10.2017.**

PS/Court Master